


**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 13.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
IA 153/17, IA154/17, IA 155/17, IA 156/17, IA 157/17 & IA 158/17 in CP No.166/ BB/2017	-	For hearing	241/242	Richa Kar and Another Vs Actoserba Active Wholesale Pvt. Ltd., & Others

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	ANJALI JOSIA (KEYSTONE PARTNERS) 7829737929	PETITIONER	

**ORDER**

Counsel for Petitioner is Present. Matter is listed today for admission. I.A 153/17 to 158/17 are also taken up today. Issue notices to the respondents not only in the petition but also in all the Applications. Registry to prepare notices both in petition as well in the Applications. Petitioner Counsel to collect the notices from the registry and to serve on the Respondents in the petition as well in the Applications. List it on 04/12/2017.

  
**Member (T)**

  
**Member (J)**